OFFICE OF THE DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI

ORDER

The cases mentioned below in column No.3 pending in the Court mentioned at column No. 2 are hereby withdrawn and assigned to the Courts mentioned at column No.4, for disposal in accordance with law, with immediate effect :-

S. No.	Name of the Transferor Court	Case details	Name of the Transferee Court
1	2	3	4
1	Ms. Vandana Chauhan, ADJ-01(West)	Civil Suits Sl. No.1 to 4 = 04	Ms. Manjusha Wadhwa, ADJ-04 (West) **Total Cases =04**
		Civil Suits Sl. No.5 to 7 = 03 Arbitration Sl. No.9 = 01	Sh. Deepak Dabas, ADJ-05 (West) **Total Cases =04**
		Civil Suits Sl. No.8, 12,13 = 03	Sh. Hasan Anzar, ADJ-05 (West) **Total Cases =03**

The transferor courts will send the case files/records/Proceedings **immediately** to the transferee court and ensure that the list of transferred cases is displayed outside the court room with the instructions to the parties to appear before the transferee court on the date fixed.

Besides the above cases mentioned in the list, if there is any connected matter left over or sent to other Court, the same be also sent to the transferee Court along with the main case(s). The designated cases shall not be transferred.

Note:- The court of Ms. Vandana Chauhan, ADJ-01 (West) is lying vacant as she has proceeded on long leave since 2nd July, 2018 to 31st October, 2018 and the proceedings of the cases are being delayed.

31/7/18

(SANJAY KUMAR)
DISTRICT & SESSIONS JUDGE (WEST)
(OFFICIATING)

No. 541/19076-19089 /Cases Transfer/Gaz./DJ West/2018 Dated, Delhi the 31/7/18

Copy forwarded to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Member Secretary, State Court Management System Committee (SCMSC), Hon'ble High Court of Delhi, New Delhi.
3. The District & Sessions Judge (HQs), Delhi.
4. The Judicial Officers Concerned.
5. The Branch Incharge, Filing Section, General Branch, West District, Tis Hazari Courts, Delhi.
6. The Branch Incharge, R&I Branch, West District to display the same on the display boards at conspicuous place of West District, Tis Hazari Courts, Delhi.
7. The Branch Incharge, Facilitation Center, Tis Hazari Courts, Delhi.
8. The PS to the Ld. District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
9. The Website Committee, English / Hindi, Tis Hazari Courts, Delhi.
10. The Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.

31/7/18

DISTRICT & SESSIONS JUDGE (WEST)
(OFFICIATING)

वन्दना चौहान
VANDANA CHAUHAN
अतिरिक्त जिला न्यायाधीश–01 (पश्चिम)
Additional District Judge 01 (West)
कमरा नं. 113, तीस हजारी न्यायालय, दिल्ली
Room No. 113, Tis Hazari Court, Delhi

In the court of Ms. Vandana Chauhan Ld. ADJ-01/W/THC

List of final arguments cases for the month of August 2018

Sr. No.	Case No.	Petitioner Name VS Respondent Name	Date of Registration	Next Date	Purpose
1	Civ DJ/611707/2016	MS SN BUILDTECH PVT LTD Vs SARDAR TARVINDER SINGH	20-07-2009	02-08-2018	Final Arguments
2	Civ DJ/609466/2016	USHA Vs SURENDER KUMAR ANR	05-12-2013	03-08-2018	Final Arguments
3	Civ DJ/613104/2016	KUBER ALLOYS Vs REEMA STEELS PRIVATE LIMITED AND ORS	30-10-2015	08-08-2018	Final Arguments
4	Civ DJ/611339/2016	BHUPENDER GAHLAWAT Vs NAWAB AKHTAR	25-07-2013	09-08-2018	Final Arguments
5	Civ DJ/611596/2016	RAKESH KUMAR Vs JITENDER KAUSHIK	17-09-2014	09-08-2018	Final Arguments
6	Civ DJ/607862/2016	RANJEET SINGH Vs SOUTH DELHI MUNICIPAL CORPORATION	29-04-2015	10-08-2018	Final Arguments
7	Civ DJ/608111/2016	VEENA SHARMA Vs SHRI RAJ KUMAR SHARMA	07-05-2014	16-08-2018	Final Arguments
8	Civ DJ/609415/2016	BABITA SHARMA AND ORS Vs GULAB SINGH CHAUHAN	16-04-2013	20-08-2018	Final Arguments
9	ARBTN/10/2017	NORTHERN RAILWAY Vs KAILASH STORE	28-09-2010	21-08-2018	Final Arguments
10	RCA DJ/61096/2016	MS KARNATAKA SOAPS DETERGENTS LTD Vs MS SKN SONS	05-02-2016	21-08-2018	Final Arguments
11	RCA DJ/60888/2016	HARMINDER SINGH Vs CHIEF MANAGER (CENTRAL BANK OF INDIA)	23-09-2013	23-08-2018	Final Arguments
12	Civ DJ/611567/2016	MOHINDER SINGH Vs RAKESH KUMAR AND ANR	30-09-2015	23-08-2018	Final Arguments
13	Civ DJ/610171/2016	LOKESH KUMAR Vs KAVITA ORS	02-12-2013	28-08-2018	Final Arguments
14	RCA DJ/61061/2016	AVNISH YADAV Vs MS OZONE PHARMACEUTICALS LTD	26-10-2015	30-08-2018	Final Arguments